

(c) The quantum of revenue, received will depend on response to the scheme.

Supply of LSHS to Uran unit of Maharashtra State Electricity Board by ONGC

749. DR. VASANT KUMAR PAN-DIT: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether the ONGC had contracted to supply pipe-lined 1,40,000 tonnes of lower sulphur heavy stock (LSHS) to gas turbines of peaking plant unit of Maharashtra State Electricity Board at Uran by February, 1982;

(b) the reasons for the failure of this ONGC commitment, when were the problems realised and what efforts were made to solve them;

(c) whether the failure of ONGC gas supply is costing the Maharashtra State Electricity Board extra Rs. 2.75 lakhs daily for buying 220 kilo litres of fuel from Bharat Petroleum;

(d) whether there are complaints of air pollution against ONGC which is burning costly gas energy daily at Uran; and

(e) if so, whether Government have fixed any responsibility for this avoidable failure and will institute an inquiry for lapse in planning on the part of ONGC?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI P. SHIV SHANKAR): (a) No, Sir. There was no contract by the Oil and Natural Gas Commission (ONGC) for low sulphur heavy stock (LSHS) supply.

(b) In view of reply to part (a) question does not arise.

(c) ONGC had contracted with Maharashtra State Electricity Board (MSEB) to supply gas (not LSHS) on a fall back basis. The pipeline was to be ready by March, 1982. The

line was actually completed in end of June 1982. Bharat Petroleum Corporation Ltd. (BPCL) have made no supplies of LSHS to MSEB Uran so far.

(d) and (e). There was a statement made by the Bombay Environmental Action Group that there is often a thick pall of smoke clearly visible even from Bombay because of burning of some gas and that because of this air pollution occurred. However, flaring of gas is occurring because of delays/long lead time in the commissioning of the priority users for gas, such as fertilizers and is an inevitable part of the development of a field in its initial stages which is the case of Bombay High.

गुजरात की महसाना जिले की दुग्ध उत्पादक सहकारो समितियों को टेलीफोन कनेक्शन

750. श्री मोती भाई आर. चौधरी : क्या संचार मंत्री यह बताने की कृपा करेंगे कि :

(क) गुजरात में महसाना जिले के निम्न-लिखित गांवों की दुग्ध उत्पादक-सहकारी समितियों, जिन्होंने दो तीन वर्ष पूर्व टेलीफोन कनेक्शनों के लिए धनराशि जमा करा दी है, को कब तक टेलीफोन कनेक्शन दिए जाएंगे :

- (1). मालवन एक्सचेंज से सहायता (तालुक सिद्धपुर)
- (2) बसनवा (तालुक विजयपुर)
- (3) हुरन (तालुक कडी)
- (4) सरतानपुरा (तालुक खिरबु) ; और

(ख) क्या इस बात को ध्यान में रखते हुए कि ये सभी सहकारी समितियां हैं और उन्हें प्रायः पशुओं की चिकित्सा के लिए महसाना जिला दुग्ध उत्पादक सहकारी संघ के पशु चिकित्सकों को बुलाने की आवश्यकता पड़ती है, इन समितियों को शीघ्र टेलीफोन कनेक्शन दिए जाएंगे ?

संघार मंत्रालय में राज्य मंत्री (श्री योगेन्द्र मकवाना): (क) विवरण नीचे दिया गया है :—

(1) भीलवान टेलीफोन एक्सचेंज से मांग पंजीकृत की गई है। कनेक्शन शीघ्र ही दे दिया जाएगा।

(2) 29-6-1982 को जंतराल एक्सचेंज से कनेक्शन पहले दे दिया गया है।

(3) धर्मपुर एक्सचेंज के स्थान पर कडी एक्सचेंज से टेलीफोन की मांग है, इस मामले की जांच की जा रही है और शीघ्र ही अंतिम निर्णय लिया जाएगा।

(4) कोई मांग पंजीकृत नहीं है।

(ख) यथा संभव शीघ्र कनेक्शन दे दिए जाएंगे बशर्ते कि भंडार उपलब्ध हो और एक्सचेंज में क्षमता हो।

Setting up third gas based fertilizers Project in Gujarat

751. SHRI R. P. GAEKWAD: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether it is a fact that Gujarat Government has submitted a detailed recommendation for setting up a third gas-based fertilizer project as an expansion of the existing facility at Gujarat Narmada Valley Fertilizers Co. at Bharuch;

(b) whether it is also a fact that the quantity of natural gas available from Bombay High and South Bassein Gas Fields will be able to support more than ten gas based fertilizers plants.

(c) whether it is a fact that in view of the ready availability of infrastructure and associated facilities, Gujarat is in a position to set up a third gas based fertilizer plant;

(d) if so, whether an early clearance of the project is expected; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM,

CHEMICALS AND FERTILIZERS (SHRI DALBIR SINGH): (a) Yes, Sir.

(b) to (e). After the discovery of gas in the Bombay High/and Bassein fields, Government decided to set up 2 large sized fertilizer plants in Maharashtra and 2 in Gujarat. Government set up a Working Group to go into the question of building up additional nitrogenous capacity based on surplus gas. After making detailed techno-economic studies, the Group recommended that it would be more economical to build gas based fertilizer plants in the northern areas of consumption by piping gas to these areas than to build plants near the gas source on the West coast and transport finished fertilizers to the consuming areas. Government have, therefore, decided to build one gas based plant in Madhya Pradesh, one in Rajasthan and 4 in Uttar Pradesh. With the existing plants and those under construction, Gujarat State is expected to have a surplus of over 5 lakh tonnes of nitrogen by 1989-90 and this surplus will have to be transported to the areas of consumption in the North. In the light of these facts, there does not appear to be, *prima facie*, a case for an additional fertilizer plant in Gujarat, despite the availability of infrastructure and associated facilities. However, the State Government of Gujarat have submitted a detailed memorandum recommending the proposal for the 3rd gas based plant and the proposal is being processed for a decision.

Drinking of Bhimilipatnam and Madhuravada with Visakhapatnam Through Direct Dialing System

752. SHRI K. A. SWAMI: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether Government are aware of public representations for a comprehensive telephone development proposal covering Bhimilipatnam, Madhuravada and Visakhapatnam; and